

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5663 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr.A.K. Sahani, Advocate
For the Respondents : Mr.Raunak Sahay, A.C. to G.P.V

09/09.09.2021 Heard through V.C.

2. At the request of learned counsel for the respondents, put up this case on 29.09.2021.

(Deepak Roshan, J.)

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